

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1969
ANSWERED ON:24.08.2007
SETTING UP OF ULTRA MEGA POWER PROJECTS
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Will the Minister of POWER be pleased to state:

(a) whether the Power Finance Corporation (PFC) has decided to adopt a proactive approach in regard to Ultra Mega Power Projects being set up in the country; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) & (b) : The Ministry of Power had launched an initiative for the development of coal based Ultra Mega Power Projects (UMPPs), each of about 4000 MW capacity. These projects are being developed on a Build, Own and Operate basis, and the project developer is selected through a tariff based competitive bidding process initiated/to be initiated by project specific shell companies which have been formed a wholly owned subsidiaries of Power Finance Corporation, the identified nodal agency for this initiative.

The Central Electricity Authority (CEA) in consultation with the States had identified the following nine locations for setting up of UMPPs:

- (i) Sasan in Madhya Pradesh;
- (ii) Mundra in Gujarat;
- (iii) Krishnapatnam in Andhra Pradesh;
- (iv) Akaltara in Chhattisgarh;
- (v) Tadri in Karnataka;
- (vi) Girye in Maharashtra;
- (vii) Cheyyur in Tamil Nadu;
- (viii) Sundergarh District in Orissa; and
- (ix) Tilaiya in Jharkhand.

Out of the above, the bidding process has been completed in respect of the UMPPs at Mundra and Sasan. In addition, the bidding process has been initiated in respect of the UMPPs at Krishnapatnam (Andhra Pradesh) and Tilaiya (Jharkhand).